

of 1317 such cases have been reported by DDA, MCD, Cantonment Board and NDMC during this period.

(b) and (c) Action taken in this regard includes the lodging of FIR with the police, removal action against encroachments, launching of eviction proceedings, etc.

Preventive action in this regard includes increased surveillance; activating watch & ward arrangements; putting up of fencing/boundary walls; accountability of the enforcement staff and their mobility for intensive patrolling. Under the instructions of the Lt. Governor of Delhi, a Control Room has also started functioning to facilitate prompt reporting of unauthorised construction/encroachment by the public.

Stoppages of trains at Tindivanam Railway Station

439. SHRI TINDIVANAM G. VENKATRAMAN : Will the Minister of RAILWAYS be pleased to state:

(a) whether orders have been issued for the stopping of the 6717 and 6718 Indian Express, 6103 and 6104 Muthu Nagar Express, 6119 Nellore Express and 6106 Quilon Express from Madras to Villupuram and Villupuram to Madras at Tindivanam Railway Station on the Petition of citizens of Tindivanam, letter from President Railway Users Association and an MP's recommendation dated the 29th January, 1990 in this regard; and

(b) if not, by when the orders are likely to be issued and executed by the Railways?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES) : (a) No, Sir.

(b) It has not been found feasible to stop these trains at Tindivanam.

Clearance to Tripartite agreements between Managements and Labour

440. SHRI E. BALANANDAN : Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that many agreements entered into between the management, Government and labour in the public sector are not being implemented, since these are not cleared by the BPE and the Ministry of Finance;

(b) if so, the sector-wise details thereof; and

(c) what steps are being taken to get these cleared for implementation?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Production of foodgrains

441. SHRI S.K.T. RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state:

(a) the annual production of foodgrains during the years 1987-88, 1988-89 and 1989-90; and

(b) what steps are being taken by Government to maintain the appreciable growth rate of foodgrains production?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL) : (a) The estimates of pro-

duction of foodgrains during 1987-88 and 1988-89 were 140.35 and 170.25 million tonnes respectively.

The final estimates of production of foodgrains for 1989-90 have not yet become due from the States. However, according to the present assessment, the production of total foodgrains is expected to be in the range of 170-173 million tonnes.

(b) The steps being taken by Government to maintain appreciable growth rate of foodgrains production include:

- (i) Expansion of area under high yielding varieties/hybrids of rice, wheat, maize, jowar and bajra;
- (ii) Minikit Programme of rice, wheat, maize and millets, including Propagation of new technology;
- (iii) Special Foodgrains Production Programme (SFPP) of rice (including SRPP) wheat, maize, arhar and gram;
- (iv) National Pulses Development Programme;
- (v) Shallow Tubewells and Dugwells Programme in SFPP States under Assistance to Small and Marginal Farmers;
- (vi) National Watershed Development Programme for Rainfed Agriculture.

Unmanned gates near Tippanampatty and Nattarpatty

442. SHRI S. K. T. RAMACHANDRAN : Will the Minister of RAILWAYS be pleased to state what steps have been taken by Government to comply with the long standing demand of the villagers of Nattarpatty and its surroundings to provide manual operated or mechanical operated

gates in place of existing unmanned gates near Tippanampatty and Nattarpatty villages and in between Pavurchuram and Mattur railway stations lying in Tirunelveli-Tenkasi main line in Southern Railway; so that town-bus operations could link the two important villages, Tippanampatty and Nattarpatty directly?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES) : Manning of the existing unmanned level crossing No. 80 at Km.88/6-7 between Pavurchuram and Mattur stations has been included in the Railways Works Programme of 1990-91.

Procurement and distribution of Rice, Wheat and Palm oil

443. SHRI S. K. T. RAMACHANDRAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the figures relating to States contribution to the Central Pool, in the procurement of rice, wheat and palm oil for the years 1987-88, 1988-89 and 1989-90, State-wise; and

(b) the annual figures for the years 1987-88, 1988-89 and 1989-90 of distribution of rice, wheat and palm oil separately to the States State-wise from the Central Pool?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDEHA) : (a) Statements showing the State-wise quantity of rice and wheat procured and contributed to the Central Pool for the years 1987-88, 1988-89 and 1989-90 are attached. Palm oil is not a indigenous product and not procured for Central Pool from States/UTs. [Annexures. (See Appendix CLIII, Answers Nos. 12 and 13).